

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 34**

**CP (IB) No. 193/Chd/Chd/2023**

**Under Section 59, IBC 2016**

**In the matter of:**

Jagdish Singh Nain (Liquidator of Nomentia India Pvt. Ltd.)

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 08.12.2023.

Sd/-

**Court Officer**

October 30, 2023

*Mukta*